

of industrial infrastructure, excise and income-tax exemption and subsidy schemes like Central Capital Investment Subsidy, Central Interest Subsidy and Central Comprehensive Insurance Scheme.

A financial institution namely, North-Eastern Development Finance Corporation (NEDFi) has been established as a Special Purpose Vehicle for the development of the North-Eastern region. NEDFi has launched various schemes for providing financial assistance for setting up industrial units in the region. Skill upgradation programmes for entrepreneurs have been organized. NEDFi has so far sanctioned Rs. 10.06 crores and disbursed Rs. 8.58 crores in the State of Manipur for setting up new industrial units in various sectors like healthcare, construction material, food processing, Agri-horticulture, IT, handloom and handicrafts, etc. Year-wise sanctions and disbursements to Manipur during the last three years are as under:

(Rs. in lacs)			
Year	No. of Units	Sanction	Disbursement
2002-03	9	59	68
2003-04	8	76	70
2004-05 (upto 30.11.2004)	9	63	60
TOTAL:	26	198	198

Under Growth Centre Scheme, for creation of infrastructure facilities such as land development, water supply, construction of industrial sheds etc., an amount of Rs. 15.00 crore was sanctioned in March, 1998. An amount of Rs. 50.00 lacs was released on 2.3.1998 and a further sum of Rs. 1.00 crore was released on 24.11.2000. Funds are released based on the pace of implementation which appears to be behind schedule and therefore, the State Government could not take full advantage of the scheme.

Danger to heritage sites

333. SHRI M.A.M. RAMASWAMY: Will the Minister of CULTURE be pleased to state:

(a) the heritage sites in the country which have been recognized by the UNESCO as World Heritage Sites, State-wise;

(b) whether it is a fact that these sites have been endangered due to putting of hoardings and advertisements including painting of rocks;

(c) if so, the details of such sites, State-wise; and

(d) the restrictions imposed by Government in order to preserve these sites?

THE MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): (a) Twenty one sites cultural and five natural have been recognized as World Heritage sites in India. The State-wise details of sites is given in the Statement (see below).

(b) No, Sir. No such instance has come to the notice of the Government.

(c) Does not arise.

(d) As per Rule 8 of the Ancient Monuments and Archaeological Sites and Remains Rules 1959, the damage or defacing of any part of a centrally protected monuments and display of any advertisement is unlawful and under Rule 9, it is punishable with a fine which may be extended upto Rs. five hundred.

Statement

List of Cultural and Natural Sites from India Inscribed on the World Heritage List

Cultural Sites

Sl. No.	Name of Monument/Site	Name of State
1	2	3
1	Ajanta Caves	Maharashtra
2	Elora Caves	Maharashtra
3	Agra Fort	Uttar Pradesh
4	Taj Mahal	Uttar Pradesh
5	Sun Temple at Konark	Orissa
6	Group of Monuments at Mahabalipuram	Tamil Nadu
7	Churches and Convents at Goa	Goa

1	2	3
8	Group of Temples at Khajuraho	Madhya Pradesh
9	Group of Monuments at Hampi	Karnataka
10	Group of Monuments at Fatehpur Sikri	Uttar Pradesh
11	Group of Temples at Pattadakal	Karnataka
12	Elephanta Caves	Maharashtra
13	Great Living Chola Temples at Thanjavur, Gangaikondacholapuram and Darasuram	Tamil Nadu
14	Buddhist Monuments at Sanchi	Madhya Pradesh
15	Humayun's Tomb, Delhi	Delhi
16	Qutab Minar Complex, Delhi	Delhi
17	Darjeeling Himalayan Railways	West Bengal
18	Mahabodhi Temple at Bodhgaya	Bihar
19	Prehistoric Rock Shelters of Bhimbetka	Madhya Pradesh
20	Champaner-Pavagarh Archaeological Park	Gujarat
21	Chhatrapati Shivaji Terminus (formerly Victoria Terminus)(b), Mumbai	Maharashtra

Natural Sites

Sl. No.	Name of Site	Name of State
1	Kaziranga National Park	Assam
2	Manas Wild Life Sanctuary	Assam
3	Keoladeo National Park	Rajasthan
4	Sunderban National Park	West Bengal
5	Nanda Devi National Park	Uttaranchal